

By Fax / e-mail

OFFICE OF THE DISTRICT JUDGE OF BIRBHUM AT SURI
ENGLISH _____ DEPARTMENT

No. 141 / Stt.

From : Shri Supratim Bhattacharya,
District Judge,
Birbhum.

To : The Registrar General,
Hon'ble High Court, Appellate Side,
Calcutta - 1.
Fax : 033 2248 7835

Dated, Suri, the 7th day of June, 2017.

Sub : Updation of data in the Court's website.

Sir,

In compliance with the Hon'ble Court's letter no. 210-RG dated, 20.01.2016, on the subject cited above, I have the honour to furnish the upto date data, in separate sheet, of this Judgeship till 31.05.2017, under serial no. 2 to 4 in the prescribed format, for favour of the Hon'ble Court's kind perusal.

Yours faithfully,

Enclo: 1 sheet.


District Judge
Birbhum.

PENDENCY / ARREARS IN THE STATE OF WEST BENGAL
FOR THE MONTH OF MAY, 2017.

HIGH COURT

Sl No.	Opening Balance			Institution during the month			Disposal during the month			Closing Balance at the end of the month			% increase or decrease in pendency vis-à-vis previous month			Disposal of Cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
1																					

SUBORDINATE COURTS

Sl No.	Opening Balance			Institution during the month			Disposal during the month			Closing Balance at the end of the month			% increase or decrease in pendency vis-à-vis previous month			Disposal of Cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
2	14,134	36,341	50,475	453	1,796	2,249	349	1,416	1,765	14,238	36,721	50,959	0.73 % increase	1.03 % increase	1.76 % increase	69	71	140	2,954	6,654	9,608

3 (a)	Whether any Statewide/ Regional Conference held during the month	No
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3 (b)	Number of Officers who participated in the said conference	Not applicable
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3 (c)	Have any targets been fixed and indicated to the participant officers, if so, what are the targets ?	Not applicable
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4	What is the progress made on those targets district-wise	Not applicable
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Shattockaya
District Judge
Birbhum.